

| 1  | 2       | 3                       | 4   | 5     | 6    |
|----|---------|-------------------------|-----|-------|------|
| 3. | 2009-10 | Transmission line       | CKM | 7500  | 6800 |
|    |         | Transformation Capacity | MVA | 10000 | 9000 |
| 4. | 2010-11 | Transmission line       | CKM | 7500  | 6820 |
|    |         | Transformation Capacity | MVA | 5640  | 5010 |

#### **Unaccounted income in national income**

1624. SHRI MANI SHANKAR AIYAR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether estimated unaccounted income and wealth (black money) is taken into account in calculating national income;

(b) if so, the share of GDP that has remained outside national accounts over the past ten Five Year Plans; and

(c) if not, whether this has reduced the real size and rate of growth of GDP and related statistics?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): (a) to (c) According to the procedure followed for estimation of National Income, all economic activities, as identified in the System of National Accounts are covered. No separate estimate of unaccounted income and wealth (black money) is made in the system.

#### **Implementation of Central Projects**

1625. DR.GYAN PRAKASH PILANIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether, according to an analysis, out of the 589 Central sector projects costing over Rs.100 crore, 327 have been delayed, the cost of implementation of these projects has been revised from Rs.5,43,649 crore to Rs.5,98,366 crore, which would result in an additional Government spending of Rs.54,177 crore;

- (b) if so, the reasons for delay;
- (c) whether any officials/contractors were found at fault; and
- (d) if so, the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): (a) and (b) As on 30th April 2010, Out of 578 Central sector major projects costing Rs.150 crore and above, on the monitor of the Ministry of Statistics and Programme Implementation, 268 projects were delayed. The overall cost overrun in 268 delayed projects is of the order of Rs. 50,295 crore which is 16.5%. The main reasons for cost and time overruns include; delay in land acquisition, delay in procurement of equipment, law and order problems, inadequate infrastructure, delay in mobilization by contractors, general cost escalation due to delay, increase in prices of cement and steel and exchange rate variations.

(c) and (d) The mechanism of Standing Committee in the concerned Ministries identifies reasons for time and cost overruns and agencies/individual responsible for delay and cost overruns. The recommendations of the Committee are implemented by the Ministries concerned which inter alia submit Action Taken Report along with the revised cost estimates for approval of the Cabinet. Delay on the part of contractors is governed by the contractual provisions between the project enterprise and the contractor. For delays, liquidated damages are applied. In case of failure of contract, works are awarded to another party at the risk and cost of the contractor after application of liquidated damages.

**Implementation of the Scheduled Tribes and Other Traditional  
Forest Dwellers (Recognition of Forest Rights) Act**

1626. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is implementing the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 throughout the country;
- (b) if so, the details thereof;